

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 351/93

O.A. 398/93

Thursday, the twentieth day of January, 1994

MR. N. DHARMADAN MEMBER (JUDICIAL)
MR. S. KASIPANDIAN MEMBER (ADMINISTRATIVE)

K.C. Achuthan S/o K.P.A. Menon
Transmission Assistant (H.G.)
Telephone Exchange, Pennani

Applicant in
O.A. 351/93

By Advocate Mr. M.R.Rajendran Nair

vs.

1. Union of India represented by
Secretary to Government, Ministry of
Communications, New Delhi

2. Chief General Manager, Telecom,
Kerala Circle, Trivandrum
By Advocate Mr. K.Karthikeya Panicker, ACGSC

Respondents in
O.A. 351/93

A. Ramachandran S/o K.P. Sankara Peduval
Repeater Station Assistant,
Perinthalmanna

Applicant in
O.A. 398/93

By Advocate Mr. M.R.Rajendran Nair

vs.

1. Union of India represented by
Secretary to Government of India
Ministry of Communications, New Delhi

2. Director General, Telecom, New Delhi

3. Chief General Manager, Kerala Circle
Trivandrum

Respondents in
O.A. 398/93

By Advocate Mr. K.Karthikeya Panicker, ACGSC

ORDER

N. DHARMADAN

When the cases are taken up for final hearing, learned counsel for applicants as well as learned counsel for respondents submitted that these cases are covered by the earlier judgments of this Tribunal in O.A. 126/87, O.A. 1456/91 etc.

2. Accordingly, we follow the judgments and allow the original applications with the declaration that the applicants are entitled to national promotion as higher grade Technicians w.e.f. 26.3.78 (in O.A. 351/93) and 10.3.75 (in O.A. 398/93). We further direct the respondents

to grant the applicants notional promotion with all consequential benefits including fixation of pay and disbursement of arrears.

3. The applications are allowed as above.

4. There shall be no order as to costs.

(S. KASIPANDIAN)
MEMBER (ADMINISTRATIVE)

(N. DHARMADAN)
MEMBER (JUDICIAL)

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